

DIVISION BENCH  
COURT - I

O-205

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/13(KB)2022  
IA(I.B.C)/617(KB)2024, IA(IBC)(DIS.)/16(KB)2024,  
IA(I.B.C)/217(KB)2024, IA(I.B.C)/1657(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024

IN THE MATTER OF	<b>CHAITANYA ALLOYS PRIVATE LIMITED VS Y. R. TRADERS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Aritra Ray, Adv. ] For RP  
Ms. Zeenat Shabab, Adv.

Mr. Sushanta Kr. Choudhury, RP-in-person

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **19.08.2024**.

**Satyajit Roy**  
Court Officer